

**IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 14-07-2021
MORNING SESSION**

SL. No.		CASE NO.	STAGE
1	O.S.	1693/06	Evidence
2	O.S.	622/06	Evidence
3	O.S.	905/08	Evidence
4	O.S.	465/10	Evidence
5	O.S.	151/11	Evidence
6	O.S.	20/2012	Evidence
7	O.S.	69/12	Evidence
8	O.S.	500/12	Evidence
9	O.S.	577/12	Evidence
10	O.S.	594/12	Evidence
11	O.S.	179/14	Evidence
12	O.S.	163/15	Evidence
13	O.S.	164/15	Evidence
14	O.S.	208/15	Evidence
15	O.S.	445/15	Evidence
16	O.S.	669/16	Evidence
17	O.S.	52/06	Evidence
18	O.S.	401/07	Arguments
19	O.S.	887/08	Arguments
20	O.S.	362/11	Arguments
AFTERNOON SESSION			
1	O.S.	100/15	Arguments
2	O.S.	666/08	Call on
3	Misc.	15/2012	Further hearing
4	O.S.	1061/19	Vakalath
5	O.S.	67/12	Hearing
6	O.S.	195/14	Hearing
7	O.S.	254/14	Hearing
8	O.S.	307/14	Hearing
9	O.S.	566/14	Hearing
10	O.S.	129/15	Hearing
11	O.S.	213/15	Hearing
12	O.S.	315/19	Amendment
13	O.S.	465/16	Hearing
14	O.S.	780/16	Hearing
15	O.S.	724/18	Hearing
16	O.S.	740/18	Hearing
17	O.S.	996/20	Hearing
18	O.S.	848/07	Objections
19	O.S.	59/11	Objections
20	O.S.	317/15	Summons

Sheet1

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
AS PER SOP DATED 08.07.2021 CAUSE LIST DATED 14-07-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	510/2021
2	O.S.	507/2021
3	O.S.	504/2021
4	O.S.	345/2019
5	O.S.	613/2009
6	R.A.	12/2021
7	R.A.	1/2021
8	O.S.	379/2015
9	O.S.	312/2021
10	O.S.	1729/2006
11	O.S.	994/2019
12	O.S.	942/2015
13	O.S.	458/2019
14	O.S.	508/2019
15	O.S.	512/2019
16	Misc.	25/2019
17	O.S.	650/2019
18	O.S.	19/2010
19	O.S.	563/2010
20	O.S.	436/2012
AFTERNOON SESSION		
21	O.S.	494/2021
22	O.S.	232/2013
23	O.S.	954/2015
24	O.S.	282/2017
25	O.S.	491/2017
26	O.S.	532/2019
27	O.S.	589/2010
28	O.S.	414/2017
29	O.S.	426/2013
30	M.C.	65/2020
31	O.S.	460/2019
32	O.S.	20/2016
33	FDP	17/2015
34	O.S.	437/2011
35	O.S.	1175/2007
36	O.S.	1160/2006
37	O.S.	965/2020
38	O.S.	165/2021
39	Misc.	21/2017
40	O.S.	1054/2020

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 14-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<p align="center"><u>EVIDENCE</u></p> <p>1. O.S.654/2015 2. O.S.420/2017 3. PCR.15/2021 4. PCR.16/2021 5. PCR.293/2020</p> <p align="center"><u>OBJECTION</u></p> <p>6. PCR.224/2016 7. CrI.Mis.35/2020</p> <p align="center"><u>SETTLEMENT</u></p> <p>8. C.C.868/2014</p> <p align="center"><u>FLW</u></p> <p>9. CrI.Mis.63/2013 10. CrI.Mis.550/2015 11. CrI.Mis.595/2016</p> <p align="center"><u>WARRANT</u></p> <p>12. C.C.3475/2015 13. C.C.666/2017 14. C.C.4679/2017 15. C.C.2195/2018</p> <p align="center"><u>ADVANCE</u></p> <p>16. C.C.3497/2020 17. PCR.152/2021 18. CrI.Mis.83/2021 19. O.S.172/2021 20. O.S.56/2021</p>	<p align="center"><u>ARGUMENTS</u></p> <p>1. O.S.582/2008 2. O.S.166/2013</p> <p align="center"><u>HEARING</u></p> <p>3. O.S.622/2017 4. O.S.502/2019</p> <p align="center"><u>COMMISSIONER WARRANT</u></p> <p>5. Ex.11/2011</p> <p align="center"><u>SETTLEMENT</u></p> <p>6. O.S.734/2012 7. O.S.892/2012 8. O.S.912/2012 9. O.S.156/2015 10. O.S.600/2018 11. O.S.554/2019</p> <p align="center"><u>OBJECTION</u></p> <p>12. O.S.144/2005 13. O.S.148/2010 14. O.S.164/2013 15. O.S.614/2017 16. O.S.236/2018</p> <p align="center"><u>STEPS/ NOTICE</u></p> <p>17. O.S.130/2008 18. O.S.322/2019 19. Misc.10/2016</p> <p align="center"><u>NEW SUIT</u></p> <p>20. O.S.232/2021</p>

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

C/c Addl.Civil Judge & JMFC.,